

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-209**  
IB-2728/ND/2019  
New IA/4477/2020

**IN THE MATTER OF:**

Om Logistics Ltd  
Vs.  
Serval India Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 12.11.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Prabhakar Kumar & Mr. Reetesh Kumar for RP  
For the Respondent :

**ORDER**

Issue notice upon the respondents by all modes including the E-mail ID of the respondents. Affidavit of service must be filed within one week from today. **List on 01.12.2020.**

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**